

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1067/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.06.2017

NAME OF THE PARTIES: Standard Chartered Bank
V/s.
Prag Distillery (P) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
5.	Ms. Jyoti Singh a/w Ms. Smiti Verma i/by Phoenix Legal	Advocates for the Petitioner	Smiti Verma.
5.	Mr. Kunal Bhanu a/w Mr. Aishwary Purohit	Advocates for the Respondents	

ORDER

CP No. 1067/I&BP/CLB/MB/MAH/2017

Company Petition is admitted.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)